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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 176/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

Name of the Company:

Hitesh Bhikubhai Patel.

V/s.

Hetshri Dairy Pvt Ltd.

Section of the Companies Act:

Sections 241 and 242 of the Companies Act,

<u>2013</u>

<u>ORDER</u>

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned PCS Mr. Kunjal Dalal present for Respondent No.2.

At request Learned Counsel for Petitioner.

List the matter on 12.12.2017 for hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of November, 2017.